

30/100
**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05**

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 122/2003

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SECTION OFFICER (JUDI.)

FROM No. 4
(SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

ORDER SHEET

Original Application No: 122/103

Misc Petition No: _____

Contempt Petition No: _____

Review Application No: _____

Applicants: - S. Gogoi

Respondents: - CGSC

Advocate for the Applicants: - Mr. Adil Ahmed

Advocate for the Respondents: - CGSC

Notes of the Registry	Date	File	Order of the Tribunal
This application is in form but not in time <u>Concurrence</u> letter is filed/ not in C.P for Rs. 1/- deposited vide IPO/BC No 8649/0849 Dated 26/6/03	3.6.2003	mb	Heard Mr. A. Ahmed learned counsel for the applicant. Issue notice to show cause as to why the application shall not be admitted. List again on 4.7.2003 for admission.
<i>D. Jerry</i> 2.6.2003 26/6/03 Sleeks taken 26/6/03	4.7.2003	mb	Put up again on 6.8.2003 to enable the respondents to file reply, if any.
Notice prepared & sent to D/S for serving the respondent No 1 to 3 by Regd. A.D X/No 1189 W 1191 X/d - 26/6/03 Dr. S/6/03			<i>Vice-Chairman</i>
⑤ Service report are still awaited.			<i>Vice-Chairman</i>

21
6.8.2003

The respondents had already filed written statement. The application is admitted. No further notice need to be issued. Since the pleadings are complete the case may now be listed for hearing on 29.8.2003. The applicant may file rejoinder, if any, within two weeks from today.

Member

Vice-Chairman

mb

29.8.2003 Present: The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman

The Hon'ble Mr. K.V. Prahaladan
Administrative Member.

Heard counsel for the parties.

Judgment delivered in open Court, kept in separate sheets.

The application is disposed of in terms of the order.

ICV Prahaladan
Member

Vice-Chairman

bb

9.9.2003
copy of the Judgment
was been sent to the
Office of the Secretary
to the court to the applicant
as well as to Addl.
C.G.S.C. for the respondent.

Recd copy
AM Chakrabarty
10/9

KT

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O.A./XXX. No. 111122 of 2003.

29.8.2003.
DATE OF DECISION

.... Smt. Santana Gogoi.....APPLICANT(S).

.... Mr. A. Ahmed.....ADVOCATE FOR THE
APPLICANT(S).

-VERSUS-

.... Union of India & Others.....RESPONDENT(S)

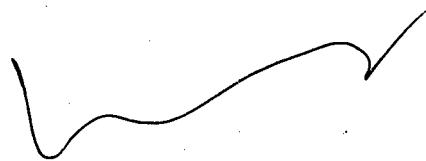
.... Mr. A. K. Chaudhuri, Addl. C. G. S. C.ADVOCATE FOR THE
RESPONDENT(S).

THE HON'BLE MR. JUSTICE D. N. CHOWDHURY, VICE CHAIRMAN.

THE HON'BLE MR. K. V. PRAHALADAN, ADMINISTRATIVE MEMBER.

1. Whether Reporters of local papers may be allowed to see the judgment ?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether the judgment is to be circulated to the other Benches ?

Judgment delivered by Hon'ble ~~Member~~ Vice-Chairman.



CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No.122/2003.

Date of Order : This, the 29th Day of August, 2003.

THE HON'BLE MR. JUSTICE D.N.CHOWDHURY, VICE CHAIRMAN.

THE HON'BLE MR. K.V.PRAHALADAN, ADMINISTRATIVE MEMBER.

Smt. Santana Gogoi
B/o Srijut Kanakeswar Gogoi
Bishnu Rava Nagar
P.O: Nonnmati
Guwahati-20.

..... Applicant.

By Advocate Mr.A.Ahmed.

- Versus -

1. Union of India
Represented by the Secretary
to the Government of India
Ministry of Textile
New Delhi-1.

2. The Development Commissioner(Handicrafts)
West Block No.7, R.K.Puram
New Delhi-110 066.

3. The Regional Director (NER)
Office of the Development
Commissioner (Handicrafts)
Government of India
Ministry of Textiles
North Eastern Regional Office
Housefed Complex, 2nd Floor
Central Building, Guwahati-6.

..... Respondents.

By Mr.A.K.Chaudhuri, Addl.C.G.S.C.

O R D E R

CHOWDHURY J.(V.C.) :

The applicant was sponsored by the Employment Exchange for the notified post of Stenographer, Grade-III in the office of the Regional Director(NER), Office of the Development Commissioner (Handicrafts), NER. The Selection Committee considered the case of the applicant for appointment in the said post under U.N.D.P.project with a consolidated pay of Rs.5000/- p.m. The Committee recommended her case for appointment. By order dated 20.4.2000 the applicant was offered the post of Stenographer Grade-III under U.N.D.P. project provisionally

for a period of two years. The applicant accordingly joined in the said post in April, 2000. The applicant submitted representation dated 30.1.2003 before the Development Commissioner (Handicrafts) indicating the fact that her term was to come to an end on 31.3.2003 and requested to consider her case for regularisation in the department. The Deputy Director (Design) also recommended her case, but on the completion of term there was no further extension and the applicant stood automatically discontinued. The applicant knocked the door of the Tribunal for absorption, regularisation by the department.

2. The respondents submitted written statement and indicated that the applicant was appointed as Stenographer Grade-III under U.N.D.P. Project and on completion of the project her service was discontinued. There is no dispute that the applicant was appointed against the U.N.D.P. project and coming to the end of the said project naturally her service had to be discontinued. No illegality is as such discernible in the action of the respondents in terminating the services of the applicant.

3. Mr.A.Ahmed, learned counsel for the applicant, indicated that there are vacancies under the respondents. He referred to the post of Stenographer Gr.II that was lying vacant in the office of FAC(C&B), Guwahati under the Development Commissioner (Handicrafts). Mr.Ahmed also referred to the communication dated 19.2.2003 indicating the vacancies under Development Commissioner (Handicrafts), Assam. He stated that there are five OBC vacancies in Assam. Materials on record does not allow us to issue any direction for appointment of the applicant against any aforementioned vacant posts.

4. We have heard Mr.A.Ahmed, learned counsel for the applicant and also Mr.A.K.Chaudhury, learned Addl.C.G.S.C. for the respondents.

Considering all the aspects of the matter, we are of the opinion that since the applicant served under the respondents sincerely for three years, her case needs to be considered for appointment against any suitable vacant post commensurate to her educational qualifications. The respondents may consider the case of the applicant in any available post as per law. While considering her case for appointment, the respondents would naturally take into consideration her service period already rendered and if necessary relaxing her age.

The application is accordingly disposed of. There shall, however, be no order as to costs.


(K.V.PRAHALADAN)
ADMINISTRATIVE MEMBER


(D.N.CHOWDHURY)
VICE CHAIRMAN

bb

9
Central Administrative Tribunal
(Guwahati Bench)

JUN 203

গুৱাহাটী ব্রাহ্মণ

Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,

GUWAHATI BENCH, GUWAHATI.

(AN APPLICATION UNDER SECTION 19 OF THE CENTRAL
ADMINISTRATIVE TRIBUNAL ACT, 1985)

ORIGINAL APPLICATION NO. 122 OF 2003.

B E T W E E N

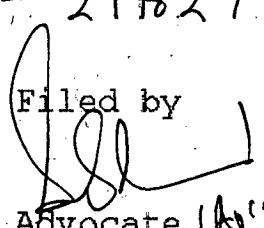
Smti. Santana Gogoi - Applicant.
-Versus-

Union of India & Others - Respondents.

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Filed by


Advocate. (Anuradha)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GAUHATI BENCH AT GAUHATI.

(AN APPLICATION UNDER SECTION 19 OF THE
CENTRAL ADMINISTRATIVE TRIBUNAL ACT, 1985)

ORIGINAL APPLICATION NO. 122 OF 2003.

B E T W E E N

Smti. Santana Gogoi - Applicant.
-Versus-

Union of India & Others - Respondents.

LIST OF DATES AND SYNOPSIS

Annexure-A Photocopy of Certificate of
Stenography-cum-Computer
Operation.

Annexure-B Photocopy of Certificate of
Diploma in Modern Office
Management.

Annexure-C Photocopy of Employment Exchange
Card.

Annexure-D Photocopy of Employment Exchange
forwarding letter dated 28-03-
2000.

Annexure-E Photocopy of performance report
dated 18-04-2000.

(a)

Annexure-F Photocopy of Appointment letter dated 20-04-2000 of the applicant.

Annexure-G Photocopy of joining report dated 28-04-2000 of the applicant.

Annexure-H Photocopy of representation dated 30-01-2003 submitted by the applicant.

Annexure-I Photocopy of forwarding of Representation dated 30-01-2003.

Annexure-J Photocopy of FAX dated 19-02-2003.

This Original application is made for seeking a direction from this Hon'ble Tribunal for giving a direction to the Respondents for consideration of the reappointment of the applicant in the existing or future vacancies under the Respondents in the post of Stenographer Grade-III, as she has already served under the Respondents for three years.

RECD. NO. 6
-1-

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,

GAUHATI BENCH AT GAUHATI.

(AN APPLICATION UNDER SECTION 19 OF THE
CENTRAL ADMINISTRATIVE TRIBUNAL ACT, 1985.)

ORIGINAL APPLICATION NO. 122 OF 2003

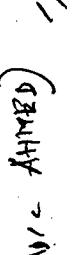
BETWEEN

Smt. Santana Gogoi,
D/o Srijut Kanakeswar Gogoi
Bishnu Rava Nagar,
P.O.- Noonmati,
Guwahati-20.

-Applicant.

-AND-

- 1) Union Of India,
represented by the Secretary
to the Government of India,
Ministry of Textile, New Delhi-1.
- 2) The Development Commissioner
(Handicrafts), 

Filed by
Smt. Santana Gogoi (Applicant)
Through 
Advocate 
(AN-11)

West Block No. 7,

R K Puram, New Delhi-110066.

3] The Regional Director (NER)
Office of the Development
Commissioner, (Handicrafts), Govt.
of India, Ministry of Textiles,
North Eastern Regional Office,
Housefed Complex, 2nd Floor,
Central Building, Guwahati-6.

-Respondents.

DETAILS OF THE APPLICATION:

1. PARTICULARS OF THE ORDER AGAINST WHICH THE
APPLICATION IS MADE:

This application is not made against any particular order but the applicant seeks a direction from this Hon'ble Tribunal to Respondents to consider the case of the applicant in the post of Stenographer in future vacancy as applicant had worked for continuous period of 3 years as Stenographer, Grade-III under the Respondent No. 3.

2) JURISDICTION OF THE TRIBUNAL

The applicant declares that the subject matter of the instant application is within the jurisdiction of the Hon'ble Tribunal.

3) LIMITATION

The applicant further declares that the application is within the limitation period prescribed under Section 21 of the Administrative Tribunal Act, 1985.

4) FACTS OF THE CASE:

Facts of the case in brief are given below:

4.1] That your humble applicant is a citizen of India and as such, he is entitled to all the rights and privileges guaranteed under the Constitution of India.

4.2] That your applicant begs to state that she belongs to O.B.C. community. She is aged about 28 years, she passed M.A. in Assamese.

She also passed Diploma in Stenography and Computer Operation and she obtained first class distinction in Diploma Examination of 3 years Modern Office Management from Girls' Polytechnic, Guwahati-21. Her name has been registered at the Employment Exchange, Guwahati.

Annexure-A is the photocopy of certificate of Stenography-cum-Computer Operation issued by the Girls' Polytechnic, Guwahati-21.

Annexure-B is the photocopy of Diploma Certificate in Modern Office Management issued by Girls' Polytechnic, Guwahati-21.

Annexure-C is the photocopy of Employment Exchange Card of the applicant.

4.3] That your applicant begs to state that the Office of the Respondent No. 3 requested the District Employment Exchange, Guwahati for sending the name of suitable candidates for recruitment of stenographer in his office.

Accordingly, the employment exchange sent the list of 23 candidates with full particulars to the office of the Respondent No. 3 vide their letter No. Ord 22/2000/689-90 dated Guwahati 28th March 2000. In the said list your applicant's name was at Serial No. 4.

Annexure-D is the photocopy of such letter dated 28-03-2000.

4.4] That your applicant begs to state that your applicant appeared for practical test in Stenography, Typing and Computer operation before the Selection Committee on 18-04-2000. The Selection Committee selected your applicant in the meeting held on 18 and 19 April 2000 for appointment of Stenographer, Grade-III under the U.N.D.P. Project. She stood first in order of merit. Accordingly, she was appointed as Stenographer Grade-III under U.N.D.P. Project with a consolidated pay of Rs. 5000/- p.m. vide Office Memorandum No. NER/1/3/Admn./Vol-v/2000/251 dated 20-04-2000. She joined on her post on 28-04-2000.

Annexure-E is the photocopy of performance report of the applicant.

Annexure-F is the photocopy of Office Memorandum No. NER/1/3/Admn./Vol-v/2000/251 dated 20-04-2000.

Annexure-G is the joining report dated 28-04-2000 of the applicant.

4.5] That your applicant begs to state that her appointment as Stenographer Grade-III under UNDP Scheme was for three years period, i.e., till 31-03-2003. Your applicant filed a representation through proper channel before the Respondent No. 2 on 30-01-2003 and requested him to regularize her post as Stenographer, Grade-III in the existing vacant post. The Office of the Respondent No. 3 recommended her case to the Respondent No. 2 and also requested him to extend her service for another one year in view of work load.

Annexure-H is the photocopy of representation dated 30-01-2003.

Annexure-I is the photocopy of forwarding letter dated 30-01-2003.

4.6] That your applicant begs to state that there is one vacant-post of Stenographer Grade-III under the Office of the Respondent No. 3 as per his Fax Message No. NER/1/20/Per1/2002/3158 dated 19-02-2003, which has been sent to the Respondent No. 2.

Annexure-J is the photocopy of Fax Message No. NER/1/20/Per1/2002/3158 dated 19-02-2003.

4.7] That your applicant begs to state that she was released from the Office of the Respondent No. 3 on 31-03-2003 as per completion of her tenure.

4.8] That your applicant begs to state that there are vacancies available under the Respondents and your applicant is ready to serve anywhere under the Respondents. But the Respondents without considering her genuine case, ousted her from her service. Although, she has worked with very sincerity and honesty without any blemish in her service under the Respondents for continuous three years.

4.9) That your applicant begs to state that she is a poor educated local unemployed lady and she is going to be over aged for any Govt. service.

4.10) That the applicant begs to state that if the Hon'ble Tribunal does not interfere immediately than irreparable loss will be caused to the applicant. As such, finding no other alternative your applicant compelled to approach this Hon'ble Tribunal for seeking justice.

4.11) That your applicant begs to state that the Respondents have violated the fundamental rights under the Constitution of India.

4.12) That your applicant begs to state that the action of the Respondents is illegal, mala fide, arbitrary and also violative of administrative fair-play.

4.13) That this application is filed bona fide and for the ends of justice.

5. GROUNDS FOR RELIEF WITH LEGAL PROVISIONS:

19

5.1 For that, on the reasons and facts which are narrated above the action of the Respondents is *prima facie* illegal and without jurisdiction.

5.2 For that action of the Respondents in *prima facie* is *mala fide*, illegal, and with a motive behind. As such, the action of the respondents is illegal, arbitrary and also violative of the natural justice.

5.3 For that it is not just and fair to deprive the applicant from appointing her in the existing vacant post under the Respondents.

5.4 For that the Central Government being a model employer cannot employer cannot be allowed to adopt a differential treatment to the applicant.

5.5 For that the action of the Respondents is not maintainable in the eye of law.

The applicant craves Leave of this Hon'ble Tribunal to advance further grounds at the time of hearing of the instant application.

6. DETAILS OF REMEDIES EXHAUSTED:

That there is no other alternative, and efficacious remedy available to the applicants except invoking the jurisdiction of this Hon'ble Tribunal.

7. MATTERS NOT PREVIOUSLY FILED OR PENDING IN ANY OTHER COURT:

That the applicant further declares that he has not filed any application, writ petition or suit in respect of the subject matter of the instant application before any other Court, authority, or any other bench of this Hon'ble Tribunal nor any such application, writ petition or suit is pending before any of them.

8. RELIEF SOUGHT FOR:

Under the facts and circumstances stated above the applicant most respectfully prayed that your Lordship may be pleased to admit this petition, call for the records and after hearing both the parties the Hon'ble Tribunal may be pleased to direct the Respondents to give the following reliefs:

8.1 that the Respondents may be directed by the Hon'ble Tribunal to appoint the applicant to the post of Stenographer, Grade-III in the existing vacancy and also give first preference in the future vacancies of Stenographer, Grade-III under the Respondents.

8.2 Cost of the application.

9. INTERIM ORDER PRAYED FOR:

That this Hon'ble Tribunal may be pleased direct the Respondents not to appoint any other outsider depriving the applicant who had served under the Respondent for long three years.

10. Application Is Filed Through Advocate.

11) Particulars of I.P.O.:

I.P.O. NO. 89490892

Date Of Issue 2.6.2003

Issued from Guwahati G.P.O.

Payable at Guwahati

12. LIST OF ENCLOSURES:

As stated above.

- Verification.

VERIFICATION

I, Smt. Santana Gogoi, D/o Srijut Kanakeswar Gogoi, resident of Bishnu Rava Nagar, P.O.- Noonmati, Guwahati-20 do hereby solemnly verify that the statements made in paragraphs 4.1, 4.7, 4.8, 4.9 to 4.11 are true to my knowledge, those made in paragraphs 4.2, 4.3, 4.4, 4.5, 4.6 are being matters of records are true to information derived therefrom which I believe to be true and those made in paragraph 5 are true to my legal advice and rest are my humble submissions before this Hon'ble Tribunal I have not suppressed any material facts.

And I sign this verification today on this 3rd day of June 2003 at Guwahati.

Santana Gogoi.
Declarant

Book No. 09

Sl. No. 410



**GIRLS'
POLYTECHNIC**
Guwahati

In Collaboration With

Sponsored by : M.H.R.D., Govt. of India.

Monitored by : T.T.T.I., Calcutta,

**NATIONAL SCHEME of TRAINING of
RURAL YOUTH for SELF EMPLOYMENT**

Certified that Shri/Smmti. Santana Gogoi

..... Son/Daughter/Wife of
Sree. Kanakswaroop Gogoi..... of Village
Noonmate..... P.O. Noonmate.....

Dee. Kamrup (Assam) has successfully completed a
.... 6 months/dds training course

in Stenography Cum Computer Operation..... conducted by
(80 W.P.M. in Shorthand & 30 W.P.M. in Type, Computer Grade-A)
Community Polytechnic wing of Girls' Polytechnic,

Guwahati at Mother Centre

Girls' Polytechnic, Guwahati-781021
with effect from 07-02-2000 to 06-08-2000

He/She has been declared proficient in his/her trade.

Abdus
Project Engineer
Community Polytechnic,
Girls' Polytechnic,
Guwahati -781021

N. C. Sarker
Principal & Project co-ordinator
Girls' Polytechnic,
Guwahati-781021

GOVERNMENT OF ASSAM
GIRLS' POLYTECHNIC, GUWAHATI-21

No. GP/Essstt.-131.2500/

412

Dated Guwahati. The 28th March, 2000

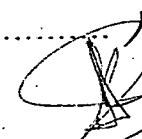
ROLL NO. OF THE CANDIDATE: MDM/96019



PROVISIONAL CERTIFICATE

This is to Certify that Smti. ... Santana ... G.O.T. a student of this institute having passed the final Diploma Examination of the Three Year course in Modern Office Management/Practice held by the State Council for Technical Education, Assam in December, 1999 and is placed in 1st Class (Distinction).

This Original Diploma will be awarded by the State Council for Technical Education in due Course. Further, it is stated that for a pass in the course, the speed to be attained in Short Hand is Eighty words per minute and in Typewriting is forty words per minute. During her stay in the Institute, her character and conduct was satisfactory (....1996..... to2000.....).


25/3/2000
Principal
GIRLS' POLYTECHNIC
GUWAHATI-21

After
1/1
2/2
3/3

D.C.G.E

Assam Schedule LXIII, Form No. 1

X-10(B)

GOVERNMENT OF ASSAM
DEPARTMENT OF LABOUR
EMPLOYMENT EXCHANGE, GUWAHATI-8
IDENTITY CARD

(Not an Introduction card for interview with employees)

1. Name of Applicant Santosh Gogoi
2. Date of Registration 16/12/2K
3. Registration No. 05-2949/2002
4. N. C. O. Code No. 320120
273

INSTRUCTION TO APPLICANT

(a) Bring this card with you whenever you come to the Exchange.
(b) Quote your Registration Number and N. C. O. Number whenever you write to the Exchange.
(c) Renew your Registration every three months. 1 year.
If you do not renew by the due date your registration will be cancelled.
(d) You can renew your registration personally or by post. For renewal by post DO NOT SEND THIS CARD. Apply to the Exchange on a REPLY PAID POST CARD.

Date before which registration should be renewed

12/2003
16/12/2K

Adv. C
1/1
Adv. G

(c) Return this card when you no longer require employment assistance after filing the following entries.

1. * I have secured employment with

(Name of Employe)
through *you* my own effort.

2. * I no longer require employment assistance.

Santana Gogoi
(Signature of Applicant)

Date..... *16.12.2000*

Affix postage
stamp here

To

The Employment Officer
Employment Exchange

FOR OFFICIAL USE ONLY

* Signature

Identification Marks

1.

2.

16/12/2000

*Assisted & Unsigned by Employment
Exchange Officer*

Delete inapplicable entries

- 17 -

ANNEXURE - D

Ref. No. 3104/RC/26
R.F. Office 010 the D.G.O.
Beltola, Guwahati-811009

30/3/2000
S. No. 30000
103

GOVERNMENT OF ASSAM
DEPARTMENT OF LABOUR AND EMPLOYMENT
DISTRICT EMPLOYMENT EXCHANGE : GUWAHATI-8

NO. ORD. 22/2000 - 2000/689-90

Dated Guwahati, the 28th
March 2000.

From :-

The Asstt. Director of Employment
District Employment Exchange,
Guwahati-8

To :-

The Regional Director(NER)

O/O the Development Commissioner(Handicrafts) NER
2nd Floor, Central Block-Housefed Office Complex
Beltola Basistha Road, Ghy-6.

Sub :-

Recruitment of — Stenographers

Sir,

Thanks for your Letter No. HER/1/3/ADM/99-2000/826
Dtd. 15.3.2000 notifying

the Vacancy/Vacancies of — Stenographer
Particulars of -23(Twenty Three) only suitable
Applicants are enclosed herewith. Please acknowledge
receipt.

This has the approval of the Local Committee
on employment attached to District Employment Exchange,
Guwahati held on -

Applicants whose particulars are enclosed
may please be called for interview/test direct at their
address from your end under intimation to this Exchange.

The result of this submission may please be
communicated to this Exchange at an early date to enable us
to complete our relevant records.

Enclo :- 2(Two) only

Yours faithfully,

Asstt. Director of Employment,
District Employment Exchange,
Guwahati-8

The Deputy Director of Employment, Lower Assam
Zone, Guwahati-8 for favour of information.

(A. Herd)
A. Herd
Address

Asstt. Director of Employment,
District Employment Exchange,
Guwahati-8

	3	4	5	6
✓ 14. Sri Kesh Nath e Bhirat Ch. Nath ishimohan Shuyan Lenpara(Champavati) -25.	9541/98	1-3-75	B.Sc. & Dip. in Steno & Computer.	OBC
✓ 15. Sri Subhasish Kr. Baruah S/O Subodh Kr. Baruah B.P. Chaliha Nagar, P.O. Bamunimaidan. Ghy-21.	12,004/98	20-10-75	B.A. & Dip. in Steno & Computer.	Gem
✓ 16. Sri Akan Ch. Deka S/O Keshab Ch. Deka C/O Sanjib Kr. Deka. IIT, Central Library, Guwahati, Panbazar. Ghy.	10,395/99/98	13-9-75	B.Sc. & Dip. in Steno & Computer.	
✓ 17. Sri Vinay Kr. Jha S/O Raja Kumar Jha, Vill-Pathar Quary. P.O. Moukhuli, Kamrup.	267/99	5-3-74	H.S. & Dip. in Steno & Computer.	
✓ 18. Sri Nripen Ch. Nath S/O Jatin Ch. Nath Vill-Bongara P.O. Bongara. P.S.-Palasbari. Kamrup.	1647/99	1-5-73	B.Sc. & Dip. in Steno & Computer.	OBC
✓ 19. Sri Uttam Kr. Handique S/O Ram Nath Handique C/O Bhupen Sharma I.T.I. Ghy-16.	4128/99	1-2-74	B.A. & Dip. in Steno & Computer.	OBC
✓ 20. Sri Pankaj Kr. Das S/O Haren Ch. Das Vill-Khatiamari. P.O. Jharobari. Kamrup.	10,346/99	18-1-74	B.A. & Dip. in Steno & Computer.	OBC
✓ 21. Sri Santosh Singh Sandhu S/O Surjan Singh Sandhu Birubari, P.O. Gopinath Nagar. Ghy-16.	442/2000	31-3-73	B.A. & Dip. in Steno & Computer.	Gem
✓ 22. Sri Kishore Kalita S/O Bipin Ch. Kalita. C/O Ajit Kalita. Public Health Executive Engineer, Guwahati Division, Block-2, Ghy-21.	881/2000	30-4-77	B.A. & Dip. in Steno & Computer.	OBC
✓ 23. Miss Deepa Mani Bhattacharyya D/O Pratap Ch. Bhattacharyya C/O Jogen Sarma. Asstt. D.L.R. Office. Rup Nagar. Ghy-32.	W-490/2000	1-1-73	B.A. & Dip. in Steno & Computer.	Gem

(11) - 18 - (21)
28/12/2000
A. Sub-Director of Employment
District Employment Exchange
Guwahati, Guwahati.

Amanul
JL
Anwar

Particulars of Applicants are submitted to the Regional Director (NET) O/O Commissioner (Handicraft) NER 2nd Floor, Central Block Housed Office, 16, Jola Basistha Road, Ghy-6 for the post of Stenographer.

ORD. NO. 22/2000

Sl. No.	Name & Address	Regd. No.	D/Birth	Qualification	Remarks
1	2	3	4	5	6
1.	Miss Niva Deka D/O Durgeswar Deka Noonmati Sankar Nagar, Guwahati-20.	W-1643/96	16-2-74	B.A. & Dip. in Eng Steno. Gen & Computer.	
2.	Miss Lilima Deka D/O Hali Ram Deka C/O Bharat Ch. Deka Jaya Nagar, P.O. Noonmati. Ghy-20.	W-9590/97	1-3-73	B.A. & Dip. in Steno & OBC Computer.	
3.	Miss Mommy Choudhury D/O Aswini Kr. Choudhury. C/O Aswini Choudhury Vill-Natun Nagar. P.O. Indrapur. Guwahati-32.	W-3575/98	1-8-76	B.A. & Dip. in Steno & Gen Computer.	
4.	Miss Santana Gosoi D/O Sjt Kanakeswar Gosoi. C/O K.S. Gosoi. Bishnu Rava Nagar. P.O. Noonmati. Ghy-20.	W-782/99	1-8-74	B.A. & Dip. in Steno & OBC Computer.	
5.	Sri Nirmal Sarma S/O D.N. Sarma C/O D.N. Sarma Jyotinagar. P.O. Bamunimaidan. Ghy-21.	3693/94	1-1-73	B.Com. & Dip. in Steno & Gen Computer.	
6.	Sri Binoy Kr. Daimary S/O Maheswar Daimary C/O Sekli Daimary Institute of Neurological Sciences, Super Market, Dispur. P.O. Sachibalaya.	13602/95	30-6-71	B.A. & Dip. in Steno & ST Computer.	
7.	Sri Bipin Boro S/O Langkeswar Boro C/O Narayan Daimary. Ulubari. Ghy-7.	6585/97	1-1-73	B.Sc. & Dip. in Steno & ST Computer.	
8.	Sri Nabajyoti Das S/O Bharati Kanta Das P.O. Amingaon. Ghy-31.	13023/97	16-11-71	B.Sc. & Dip. in Steno. SC & Computer.	
9.	Sri Ramendra Sarma S/O Umesh Ch. Sarma C/O U.C. Sarma. I.O.C. Ltd., (M.D.), Noonmati. Ghy-20.	17579/97	27-1-74	B.Sc. & Dip. in Steno Gen & Computer.	
10.	Sri Sanatan Ch. Das S/O Gombhir Ch. Das P.O. Fatahsil Ambari K.G. Path, Ghy-25.	19096/97	1-1-77	B.A. & Dip. in Steno. OBC & Computer.	
11.	Sri Bhagen Deka S/O Hou Ram Deka Jyotinagar. Sec-II P.O. Noonmati. Ghy-20.	19964/97	10-10-73	B.Sc. & Dip. in Steno OBC & Computer.	
12.	Sri Subrata Dhar S/O Sunil Kanta Dhar East Malignaon. Q.No. 220/B Ghy-11.	1055/98	18-1-73	B.Com. & Dip. in Steno Gen & Computer.	
13.	Sri Simeon Seema Ajmal S/O Afzar Ali Ahmed. Chandnari, Milanpur. Guwahati-21.	2637/98	7-3-73	B.A. & Dip. in Steno & Computer.	28/3/2000 No. of Employees 1000000 Total Govt. Employees 1000000

Contd. 2/-

Attested

Substantiated

PERFORMANCE OF THE CANDIDATES APPEARED FOR PRACTICAL TEST IN STENOGRAPHY, TYPING AND COMPUTER OPERATION.

Out of 12 candidates called for practical test/interview only 4 candidates appeared before the Selection Committee on 18.4.2000. Their performances are shown below:-

Sl.No.	Name & Address	P E R F O R M A N C E			
		Stenography	Typing	Comp. Opera	Vive Voce
1.	Miss Momy Choudhury, D/O Aswini Kr. Choudhury VII-Natun Nagar, P.O. Indrapur, Guwahati.	05	05	16	02
				Total =	28
2.	Miss Santana Gogoi. D/O Sjt. Kanakeswar Gogoi, Bishnu Reva Nagar, P.O. Noonmati, Guwahati.	05	12	26	05
				Total =	48
3.	Sri Bipin Boro, S/O Lankeswar Boro, C/O Narayan Daimary Ulubari, Guwahati.	07	07	10	03
				Total =	27
4.	Sri Sanatan Ch. Das. S/O Gombhir Ch. Das. P.O. Fatahshil, Amba K.G. Path, Guwahati.	07	09	07	07
				Total =	24

18/4/2000 Asst. Commr. 18/4/2000 Visiting Officer
18/4/2000 Asst. Commr. 18/4/2000 Visiting Officer

Signature 18/4

After Ed
Asst. Commr.

32

PROCEEDING OF SELECTION COMMITTEE MEETING HELD ON 18TH AND 19TH APRIL, 2000 FOR APPOINTMENT OF STENOGRAPHER GR.III UNDER UNDP PROJECT ON A CONSOLIDATED WAGES OF ₹.5,000/- P.M.

The District Employment Exchange, Guwahati sponsored names of 23 (Twenty-three) candidates under letter No. ORD.22/2000/689-99 dt. 28.3.2000 out of which twelve candidates appeared personally. They were tested in Shorthand dictation, transcription, typing and Computer before Viva Voce. According to the over all performance of the candidates, the Committee found the following candidates qualified for appointment in order of merit as below:

- 1) Miss Santina Gogoi, O.B.C.
- 2) Shri Shameem Reza Ahmed, Minority.

The Committee recommended Miss Santina Gogoi for offer of appointment and Shri Shameem Reza Ahmed is kept in panel.

1. Mrs. Kabitা Roy Das,
Sr. Systems Analyst.
N.I.C, Assam State Unit

3. Shri Ashutosh Kumar
Officer-in-charge,
BCDI, Agartala

5. Ms. Nitelaxmi Palai
Deputy Director(Design)
RDTDC, Guwahati.

2. Shri Lakshmi Narain 19/4/2000
Assistant Director(Admn)
Weavers Service Centre, Guwahati-3.

4. Shri P.C. Dutta,
Assistant Director(H), NERO,
Guwahati-6.

6. Shri L. Hatzow 19/11/2000
Regional Director(NER)
NERO, Guwahati.

AKG
J. S. Dwarika

(3)

-22-

Regd. Post

ANNEXURE-E

Government of India
 Ministry of Textiles
 North Eastern Regional Office
 Office of the Development Commissioner (Handicrafts)

No.NER/1/3/Admin/Vol-V/2000/ ✓

HOUSEFED COMPLEX, 2ND FLOOR,
 CENTRAL BUILDING, GUWAHATI-6.

Date: 20.04.2000.

M E M O R A N D U M

On the recommendations of the Selection Committee, Miss Santana Gogoi is hereby offered the post of Stenographer Gr.III under UNDP project with a consolidated pay of Rs. 5,000/- (Rupees five thousand) only P.M. provisionally for a period of two years at Guwahati in the Office of the Development Commissioner (Handicrafts), North Eastern Regional Office, Ministry of Textiles on the following terms and conditions:-

1. The post is temporary under United Nations Development Programme of Cane & Bamboo development in North East and her service is liable to be terminated at any time without notice and without any reason being assigned. The appointment will be subject to the production of a certificate of physical fitness from the Authorised Medical Authority and verification of her character and antecedents as per rules, SC/ST/OBC/Disabled certificate if she belongs to that category.

2. She, if at any time wishes to resign her employment, shall give notice in writing for a period of not less than thirty days of her intention to resign.

3. She will be required to take oath of Allegiance to the Constitution of India and furnish a certificate at the time of joining duty that she, if already married, has not more than one husband living, and that she will not contract another marriage without first obtaining

✓
 A. H. - Admin
 J. H. - Finance

contd. page 2...

31
permission of Government notwithstanding that such subsequent marriage is permissible under the personal law for the time being applicable to her.

4. No travelling allowance will be granted to her for joining the post or on termination thereof unless otherwise admissible under the rules. Other conditions of service will be governed by the relevant rules and orders in force from time to time.

If Miss Santana accepts the appointment on the terms and conditions mentioned above, she should convey her acceptance to the undersigned immediately latest by 1st May, 2000 failing which the offer of appointment will be treated as cancelled and other suitable candidate will be offered.



(L. HATTAW)

Regional Director (NER)

To,

✓ Miss Santana Gogoi,
D/O Sjt. Kanakeswar Gogoi,
C/O K.S.Gogoi,
Bishnu Raya Nagar,
P.O.Noonmati,
Guwahati-20.

copy to:-

1. Shri G.K.Asthana, Dy.Director(EP/UNDP), O/O the DC(Handicrafts), West Block No.7, R.K.Puram, New Delhi-66.

2. The Assistant Director(Admn.III), O/O the DC(H), New Delhi-66

3. The Officer-in-charge, BCDI, O/O the DC(H), Agartala.

4. The Asstt.Director(H), MSEC, O/O the DC(H),
Gauripur/Jorhat/Itanagar/Imphal/Shillong/Kohima/Aizawl/Agartala


Regional Director (NER)

Aftered
J. D. T. D.

To:

The "Regional Director (NER)

Office of the Development Commissioner (Handicrafts)

Govt. of India, Min of Textiles

Housebed Complex

Central Building, Ghy. 781006

Sub: Joining Report.

Ref: Memo No. NER/1/3/Admin/vol - V/2000/251 Dtd. 20.04.2000

Sir,

With reference to your memorandum cited above, I would like to inform you that I shall join my duty today the 28th April 2000. I would also like to assure you that I shall abide by all the rules and regulations of the organization and try my best to give best services to the organization.

I am enclosing herewith following documents for favour of your record and necessary action please.

- (1) Two character certificates.
- (2) Physical fitness certificate.
- (3) Home town declaration and oath of affirmation.
- (4) Declaration.
- (5) Attestation form.

Thanking you.

After 2 days
28.04.2000

yours sincerely

Santosh Bagal,

28.04.2000

To,
The Development Commissioner (Handicrafts),
West Block No.7,
R.K. Puram
New Delhi:110066

(Through proper channel)

Subject: Regularisation against post of Stenographer Grade.III regarding.

Madam,

I have the honour to inform you that I have been working as Stenographer Grade. III under UNDP Scheme since 28th April 2002 for a period of 3 years. Now my tenure is going to be completed on 31.3.2003.

During my service period I have assigned the following works relating with Regional Office, Guwahati i.e.

1. Assigned duty as Stenographer.
2. Operating computer in Regional Office, Guwahati.
3. Store charge relating to NERO, O/O the DC (Handicrafts)
4. Receipt/issue of letters relating to NERO, O/O the DC (Handicrafts)
5. Schemes relating to UNDP etc.

On the circumstances stated above it is requested to kindly consider my service for regularization in your department on humanitarian ground. Since I have become overage at present and thus have no chances to deploy in other deptt. My appointment have been made by an approved committee and followed the procedure of appointment. However, my Bio-data viz. educational qualification/experience as given below for favour of necessary action.

1. Date of birth : 01.08.1974
2. Educational qualification
 - i. Master Degree in Assamese
 - ii. Three Years Diploma in Modern Office Management(MOM)
 - iii. Diploma in Office Computer Automation
 - iv. Diploma in Auto-Cad Application.
 - v. Diploma in Electronic typewriter

I shall be grateful in whole life for your kindness.

Enclo: Photocopy of certificates

Yours faithfully,

Santana Gogoi
(SANTANA GOGOI)

Stenographer Gr. III

United Nations Development Programme
Cane & Bamboo Project
NERO.O/O the DC (Handicrafts),
Guwahati

After 21
Jd 2006

GOVERNMENT OF INDIA, MINISTRY OF TEXTILES
Office of the Development Commissioner (Handicrafts)
(North Eastern Region)
2nd Floor, Central Block
Household Office Complex
Beltola Basistha Road,
Guwahati - 781 006, ASSAM
Gram : DYCRAFTIND
Fax No. 0361-2260174
Tel : 2260174 / 2266123

No.NER/UNDP/SG/2000/2842

Date: 30.01.2003

To,

The Development Commissioner (Handicrafts),
West Block No.7,
R. K. Puram,
New Delhi 110066

(Kind attention to Sh. G.K. Asthana, Deputy Director)

Subject: Regarding regularization.

Madam

Please find herewith a representation dt. 30th Jan. 2003 in original of Miss Santana Gogoi, Stenographer (Grade.III), UNDP (Cane & Bamboo), NER, Guwahati which is self explanatory. Moreover, the work of Miss Santana Gogoi is satisfactory and her services are required under UNDP (C&B) project at least one year more, hence the order of extension for a period of one year may please be issued at the earliest.

In view of the work load, a post of Stenographer may please be transferred available in RD&TDC, Guwahati.

Enclo: As above

Yours faithfully,


(P.S. Babar)
Deputy Director(Design)

*After Ed
J. L.
B. L. to*

सत्यमेव जयते

- 27 -

ANNEXURE - J

GOVERNMENT OF INDIA, MINISTRY OF TEXTILES

Office of the Development Commissioner (Handicrafts)
(North Eastern Region)
2nd Floor, Central Block
Housefed Office Complex
Beltola Basistha Road,
Guwahati - 781 006, ASSAM
Gram : DYCRAFTIND
Fax No. 0361-2260174
Tel : 2260174 / 2266123

No.NER/1/20/Per/2002 / 3158

FAX

Dated 19.02.2003

T₀

The Development Commissioner (Handicrafts),
West Block No.7, R.K. Puram,
New Delhi-110066

Kind attention to Sh. A.K.Batra, Assistant Director : (Parl)

Subject: Lok Sabha Provisional Starred Questions Dy. Nos.1738 for 21.02.2003
raised by Sh. Ramdas Athawale regarding vacant post fo: SC/ST.

Malam

Kindly refer to your FAX letter No. 1/8/2003-Parl dt. 14.2.2003 on the above subject. In this connection, the point-wise reply is given below:-

Question

Reply

(a) Whether some posts of SCs/STs under various categories are lying vacant in various departments and undertaking under his Ministry

- Yes -

(b) If so, the details thereof

- 1. Assam : SC-1, ST-2, OBC-
- 2. Arunachal Pradesh: Nil
- 3. Manipur: SC-1, ST-1
- 4. Meghalaya : SC- Nil, ST-1
- 5. Mizoram: SC-Nil, ST-2
- 6. Nagaland: SC-Nil, ST-1
- 7. Tripura : SC-Nil, ST-1

Contd.page.2...

Afterword
Author

VACANT POSITION IN NORTH EASTERN REGION

ANNEXURE-1

Name of Posts	Name of Office	Group "B"	Group "C" & "D"	No. of posts	Remarks
Assistant Director (Handicrafts)	1.MSEC, Itanagar 2.MSEC, Imphal 3.MSEC, Kohima 4.MSEC, Jorhat 5.MSEC, Agartala 6.MSEC, Aizawl	Group "B"(Gazetted)		Total 6(six)	
Handicrafts Promotion Officer	1.MSEC, Kohima * 2.MSEC, Gauripur	Group "B" (Non-Gazetted).		2(two)	*Post of HPO of Kohima transfer to NERO, Guwahati
1. Office Asstt. Cum-Accountant 2. Mechanic	BCDI, Agartala		Group "C"	1(one) 1(one) due to sudden demise of Sh. Sunil Dey	
Jr. Accountant	At Regional Office, Guwahati.		Group "C"	1(one)	
1. Office Asstt-cum-Accountant 2. Stenographer Grade.III*	FAC(C&B), Guwahati		Group "C"	1(one) 1(One)	* Due to promotion to Steno. Gr. I
Upper Division Clerk	1.MSEC, Shillong 2.MSEC, Jorhat 3.MSEC, Aizawl		Group "C"	Total 3(three)	
Lower Division Clerk	1.MSEC, Itanagar 2.MSEC, Gauripur* 3. MSEC, Aizawl		Group "C"	Total 3(three)	* post of LDC, MSEC, Gauripur transferred to NERO, Guwahati
Storekeeper	In 8(eight)DTC(C&B)		Group "C"	8(eight)	
Chowkidar	MSEC, Aizawl		Group "D"	1 (One)	

(L. Hatzaw)
Regional Director (NER)

Alfred
John
Amelia

© Whether various categories of the employees working in these departments and undertakings under the Ministry have been given promotions and whether fresh recruitments have also been made during the last three years

:- No

(d) If so, the year wise and category-wise details of fresh recruitments made under various categories during the said period and in the current year till date

:- No recruitment due to Bandh of new appointment

(e) Whether the prescribed rules have been followed with regard to the recruitment and promotion of persons belonging to SCs/STs categories;

:- Does not arise.

(f) If not, the remedial steps taken in this regard ?

Yours faithfully,


(L. Hatzaw)
Regional Director (NER)

After
Hd
Advocate

6 AUG

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: GUWAHATI

In the matter of :-

O.A. No. 122 of 2003

Miss Santana Gogoi .. Applicant

-Versus-

Union of India & Ors.

... Respondent

WRITTEN STATEMENT FOR AND ON BEHALF OF RESPONDENTS
NOS. 1, 2 & 3.

I, P.S. Babar, Deputy Director (Design), Office of the Development Commissioner (Handicrafts), (North Eastern Region) Housefed Complex, Dispur, Lastgate, Guwahati-781006, Assam, do hereby solemnly affirm and say as follows :-

1. That I am the Deputy Director, (Design), Office of the Development Commissioner (Handicrafts), (North Eastern Region) Housefed Office Complex, Lastgate, Guwahati and as such fully acquainted with the facts and circumstances of the case. I have gone through a copy of the application and have understood the contents thereof. Save and except whatever is specifically admitted in this written statement the other contentions and statement may be deemed to have been denied. I authorised to file the written statement on behalf of all the respondents.
2. That the respondents have no comments to the statement made in paragraph 4.1, 4.2 & 4.3 of the application.
3. That with regard to the statements made in paragraph 4.4 of the application, the respondent beg to state that the applicant was appointed as Stenographer-III under United Nations Development Programme Project with a consolidated pay of Rs. 5,000/-P.M. provisionally for a period of 2 years at Guwahati with the condition that her service is liable to be terminated at any time without notice and without any reason being assigned, since United Nations Development Programme project is of fixed duration of three years sanctioned upto 31-12-2002.

4. That with regard to the statement made in paragraph 4.5 of the application, the respondent beg to state that the employment of the applicant against the post of Stenographer Grade-III was of purely temporary in nature under United Nations Development Programme Cane & Bamboo and was liable to be terminated at any time without notice and without reason to be assigned. Hence initially her service was hired for a period of 2 years, which was extended upto 31-3-2003, as the project duration was also extended upto 31-3-2003. Thereafter her services were terminated w.e.f. 31-3-2003.

5. That the statements made in paragraph 4.6 of the application are correct.

6. That the respondents have no comment to the statement made in paragraph 4.7 of the application.

7. That the statement made in paragraph 4.8 of the application are not admitted. The factual position is that :-

The vacancy of one post of Stenographer Grade-III falls in Field Administrative Cell(Cane & Bamboo) under the Office of the Development Commissioner(Handicrafts), whereas the applicant has not been given the opportunity to serve in the Office of the Development Commissioner(Handicrafts) against regular post of Stenographer grade-III.

Since the applicant was engaged by the Office of the Development Commissioner(Handicrafts) to serve in the United Nations Development Programme Project on the contract basis and not for the service in the Office of the Development Commissioner(Handicrafts), the applicant has no right to claim her appointment in the Office of the respondent No.'3' being the field office of the Development Commissioner(Handicrafts).

The applicant served on contractual basis, and her services were discontinued on the completion of the project for which she was given opportunity to serve in the said project. The act of the respondent to discontinue the services of the applicant was correct in accordance with Memorandum dated 20-4-2000.

A copy of Memorandum dtd.20-4-2002 is annexed thereto & marked as Annexure-'A'.

8. That the respondent have no comment to the statement made in paragraph 4.9, 4.10, 4.11 of the application.

9. That with regard to the statement made in paragraph 4.12, of the application, the respondent beg to state that since the applicant has accepted this post, knowing very well that this is a project post sanctioned for affixed duration, the allegations is not corrected and denied.

10. That the respondent have no comment to the statement made in paragraph 4.13 of the application.

11. That the applicant is not entitled to any relief sought for in the application and the same is liable to be dismissed with costs.

VERIFICATION

I, P.S. Babar, presently working as Deputy Director (Design), Office of the Development Commissioner(Han'icrafts) (North Eastern Region), Housefed Office Complex, Dispur, Lastgate, Guwahati being duly authorised and competent to sign this verification do hereby solemnly affirm and state that the statements made in paragraphs 1 of the application are true to my knowledge and belief, those made in paragraphs 2 - 8 + 10 being matter of record are true to my information derived there from and those made in the rest are humble submission before the Hon'ble Tribunal. I have not suppressed any material facts.

And I sign this verification on this the 24th day of August, 2003

Deponent

P.S. Babar

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Regional Director Dev. Centre
O/o The Dev. Commissioner (H),
Mo Textiles, Govt. of India
Housefed O.O. Complex
Guwahati 781006

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Annexure A'

Government of India
Ministry of Textiles
North Eastern Regional Office
Office of the Development Commissioner (Handicrafts)

No.NER/1/3/Admn/Vol-V/2000/

HOUSEFED COMPLEX, 2ND FLOOR,
CENTRAL BUILDING, GUWAHATI-6.

Date: 20.04.2000.

MEMORANDUM

On the recommendations of the Selection Committee, Miss Santana Gogoi is hereby offered the post of Stenographer Gr. III under UNDP project with a consolidated pay of Rs. 5,000/- (Rupees five thousand) only P.M. provisionally for a period of two years at Guwahati in the Office of the Development Commissioner (Handicrafts), North Eastern Regional Office, Ministry of Textiles on the following terms and conditions:-

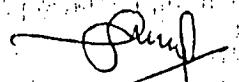
1. The post is temporary under United Nations Development Programme of Cane & Bamboo development in North East and her service is liable to be terminated at any time without notice and without any reason being assigned. The appointment will be subject to the production of a certificate of physical fitness from the Authorised Medical Authority and verification of her character and antecedents as per rules, SC/ST/OBC/Disabled certificate if she belongs to that category.
2. She, if at any time wishes to resign her employment, shall give notice in writing for a period of not less than thirty days of her intention to resign.
3. She will be required to take oath of Allegiance to the Constitution of India and furnish a certificate at the time of joining duty that she, if already married, has not more than one husband living, and that she will not contract another marriage without first obtaining

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permission of Government notwithstanding that such subsequent marriage is permissible under the personal law for the time being applicable to her.

4. No travelling allowance will be granted to her for joining the post or on termination thereof unless otherwise admissible under the rules. Other conditions of service will be governed by the relevant rules and orders in force from time to time.

If Miss Santana accepts the appointment on the terms and conditions mentioned above, she should convey her acceptance to the undersigned immediately latest by 1st May, 2000 failing which the offer of appointment will be treated as cancelled and other suitable candidate will be offered.


(L. HATZAW)

Regional Director(NER)

To,

Miss Santana Gogoi,
D/O Sjt. Kanakeswar Gogoi,
C/O K.S.Gogoi,
Bishnu Rava Nagar,
P.O.Noonmati,
Guwahati-20.

copy to:-

1. Shri G.K.Asthana, Dy.Director(EP/UNDP), O/O the DC(Handicrafts), West Block No.7, R.K.Puram, New Delhi-66.

2. The Assistant Director(Admn.III), O/O the DC(H), New Delhi-66

3. The Officer-in-charge, BCDI, O/O the DC(H), Agartala.

4. The Asstt.Director(H), MSEC, O/O the DC(H), Gauripur/Jorhat/Itanagar/Imphal/Shillong/Kohima/Aizawl/Agartal

*Releaved
Date: 02/05/2000
By: Regional Director*


Regional Director(NER)

Kind Attention Sh. G.K.Asthana, DD(UNDP)